

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 681 OF 2019 IN
DFR No. 721 of 2019**

Dated: 24th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jindal Poly Films Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Shikha Ohri
Mr. Samyak Mishra

ORDER

Notice has already been served on the Respondent. However, none appears on their behalf.

List the matter on **31.07.2019**.

(S.D. Dubey)
Technical Member
tpd/mkj

(Justice Manjula Chellur)
Chairperson